

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) to (e) The information is being collected and will be laid on the Table of the House.

Setting up of Courts at Tahsil Level

97. SHRI BIR SINGH MAHATO : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether the Government have any proposal for setting up of courts at Tahsil level; and

(b) if so, the time by which a decision in this regard is likely to be taken?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI) : (a) and (b) The matters relating to setting up of courts at Tahsil level are the concern of the respective State Government and High Court in accordance with the provisions of Article 234 of the Constitution of India.

Proposal for Overbridge at Tindivanam

98. SHRI T.R. BAALU : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government have made any progress in the works for the proposed overbridge at Tindivanam in Tamil Nadu;

(b) whether the Government have a time bound programme for the completion of the same; and

(c) the time by which the project is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The project is targetted to be completed by February, 2000.

Four Laning between Baripada and Berhampur

99. SHRI BHARTRAHARI MAHTAB : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government have any plan to construct four lane highway between Baripada and Berhampur on National Highway-5 in Orissa;

(b) if so, the details thereof;

(c) whether the four-lane construction on NH-5 between Cuttack and Bhubaneswar has been unduly delayed;

(d) if so, the reasons therefor; and

(e) the cost escalation to that effect?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : (a) and (b) Details of four laning of National highway No. 5 between Baripada & Berhampur in Orissa are as under :

S.No.	Name of the Job	Present Status
1.	Bhubaneswar-Cuttack Jagatpur section	Four laning work is in progress.
2.	Jagatpur-Chandikhol section	Tenders have been received by NHAI and are under evaluation.
3.	Chandikhol-Baripada section	Preparation of Feasibility study and detailed project report has been undertaken by NHAI.
4.	Bhubaneswar-Berhampur	Proposals to conduct feasibility study and preparation of detailed project report for four-laning has been staggered due to paucity of funds.

(c) and (d) Due to non-availability of unencumbered site, cutting of trees, Court Stay Order for removal of temples, land acquisition at some places, demand of local people for service roads/under pass/median cuts, presence of old unknown underground utilities, lack of availability of adequate construction material, unprecedented floods/rains, inadequate resources of the Contractor, the project is lagging behind the schedule.

(e) Escalation shall be payable to the contractors in accordance with the contract condition.

[Translation]

Environmental Courts

100. DR. MADAN PRASAD JAISWAL : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state .:

(a) whether the Government have acted on the